

least partially. The matter has, however, been kept in abeyance for the present. Under the circumstances, the question of reconsidering the decision does not arise.

Future of Chandigarh

2792. SHRI SHRI CHAND GOYAL :
SHRI B. K. DASCHOWDHARY :
SHRI V. NARASIMHA RAO :
SHRI D. AMAT :
SHRI K. P. SINGH DEO :
SHRI R. V. NAIK :
SHRI K. M. KOUSHIK :
SHRI PREM CHAND VERMA :
SHRI D. R. PARMAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any of the State Governments of Punjab or Haryana have made a demand to Government to settle the future of Chandigarh ;

(b) if so, the reaction of the Central Government to the demand ;

(c) whether Central Government have conveyed to the State Governments that arbitration by the Prime Minister will not be possible unless the two State Governments agree for arbitration ; and

(d) whether it is a fact that the Government of Haryana is opposed to the proposal of arbitration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (d). Both the States have expressed a desire for an early settlement of the dispute relating to Chandigarh but while the Punjab Government have favoured the method of arbitration to resolve this issue, the Haryana Government are opposed to this method.

(b) and (c). The Central Government are themselves anxious that this issue should be settled expeditiously and have repeatedly made it clear in Parliament that arbitration is not possible in the absence of agreement between the State Governments.

Statehood for Himachal Pradesh

2793. SHRI SHRI CHAND GOYAL :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have examined the case of the Union Territory of Himachal Pradesh for the grant of full Statehood ; if so, the reaction of Government to the demand ;

(b) whether it is a fact that Himachal Pradesh is likely to be a financially viable unit ;

(c) the financial implications in case full Statehood is granted to the territory and whether it is likely to be more than the present financial liability of the Union Government ; and

(d) the steps taken by Government to meet the aspirations of the people of Himachal Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (d). In view of the demand for statehood, the financial position of the Union Territory is being studied.

(b) and (c). Until the study is completed, it is not possible to indicate whether the Union Territory will be viable and whether conferment of statehood would have additional financial implications.

Chandigarh Local Advisory Committee

2794. SHRI SHRI CHAND GOYAL :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) the composition of the Chandigarh Local Advisory Committee, the names of the members alongwith their party affiliations ;

(b) whether it is a fact that all the office-bearers of the territorial Congress, local Congress and Youth Congress have been taken on the Committee whereas all other political parties have been totally ignored in constituting the Committee ;

(c) the criterion in nominating members of the Committee ;

(d) whether there is a demand from the citizens of Chandigarh that there should be an elected body rather than a nominated body ; and

(e) if so, the reaction of the Government thereto ?